

# High Court of Sikkim

Record of proceedings

## **I.A. No. 01 of 2023 in CRL.L.P/7/2023/(Filing No.)**

Union of India

Applicant

*VERSUS*

M/S Mukul Enterprises and Another

Respondents

Date : **24-05-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**  
**THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Ms. Sangita Pradhan, Deputy Solicitor General of India.

For Respondents None present.

Rai, J.

Learned Deputy Solicitor General of India submits that although service of Notice has been made, it is required to be confirmed. She seeks some time to take steps.

List on 14-06-2023.

**Judge**  
24-05-2023

**Judge**  
24-05-2023